

DIVISION BENCH  
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/8(KB)2024  
IN  
C.A.(CAA)/202(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	EMAMI AGROTECH LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Arun Kumar Mishra, Adv. ] For the Petitioner  
Ms. Meenakshi Manot, Adv. ]

Mr. Sudhir Kapur, JD ] For RD (ER) MCA

**ORDER**

1. Learned Counsel for the Petitioner present. Mr. Sudhir Kapoor, Joint Director from the office of the Regional Director (Eastern Region) MCA present.
2. When the matter was taken up for hearing, Mr. Sudhir Kapoor, Joint Director from the office of the Regional Director (Eastern Region) MCA submits that he has no objection if the petition is allowed. His statement is noted.
3. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**